

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 135
(IB)-2130(ND)2019
IA/5235/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...

Applicant/Petitioner

Versus

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)**

PRESENTS:

None

ORDER

None appeared on behalf of the petitioner.

List the matter on 18th January, 2021.



**(NARENDER KUMAR BHOLA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**